

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:413
ANSWERED ON:27.07.2006
RELEASE OF FUNDS BY NSCFDC .
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) The funds allocated and released by the National Scheduled Castes Finance and Development Corporation (NSCFDC) under various schemes implemented by it during 2006-07, State/UT-wise;
- (b) The number of persons to be benefited therefrom during 2006-07; and
- (c) The rate of interest charged by NSCFDC under the schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) During 2006-07 total sum of Rs. 170.00 crore has been allocated to States /UTs, in proportion to their Scheduled Caste population. The actual release with number of beneficiaries is as follows: -

State	Funds released (upto 30.6.06) (Rs. in lakh)	Persons benefited
Gujarat	255.97	650
Punjab	35.64	80
U.P.	1693.20	8892

(c) Interest at the following rates is charged by NSCFDC from its State Channelising Agencies (SCAs):

Term Loan

- (i) 3% (upto Rs. 5 lakhs)
- (ii) 5% (above Rs. 5 lakhs)

Micro Credit Finance- 2%

Mahila Samridhi Yojana- 1%